lal Nehru Award for international Understanding is as follows: —

- Dr. Zakir Hussain, Vice-President of India.
- 2. Mr. Justice K. Subba Rao, Chief Justice of India.
- 3. Mr. Justice Khaleel Ahmad, Chief Justice, Orissa High Court.
- 4. Mrs. Vijayalakshmi Pandit, Member of Parliament.
- 5. Mr. N. A. Palkhivala, Director, Tata Industries.
- 6. Dr. D. S. Reddi, Vice-Chancellor, Osmania University.
- 7. Mr. M. Chalapathi Rau, Editor, National Herald, Lucknow.
- (b) The Jury has decided to make the first Award to U Thant, Secretary General of the United Nations.
- (c) Yes, Sir; depending on the decision of the Jury.

## REFUSAL OF ENTRY OF THE TANKER AT CALCUTTA

- 344. SHRI ARJUN ARORA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether it is a fact that the tanker Hydrophane carrying Kerosene was refused entry into the King George's Dock at Calcutta;
- (b) if so, what are the reasons therefor; and
- (c) the date on which the tanker was refused entry?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) No.

(b) and (c) Do not arise.

## CIVILIANS KILLED AND INJURED BY REBEL MIZOS

to Questions

- 345. SHRI ARJUN ARORA: Will the Minister of HOME AFFAIRS be pleas ed to state:
- (a) the number of civilians (i) kilJed, and (ii) injured, by rebel Mizos till the 30th September, 1366; and
- (b) the compensation paid to the bereaved families and the injured civilians?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) and (bj Information is being collected fri the Government of Assam and will belaid on the Table of the House in course.

## NON-SUBMISSION OF ANNUAL RETURNS BY TRADE UNIONS

- 346. SHRI T. V. ANANDAN: Will the Minister of LABOUR, EMPLOY MENT AND REHABILITATION be pleased to state:
- (a) whether it is a fact that out of the total number of registered Trade Unions in the country, half of them do not submit their Annual Returns; if so, whether there are any proposals t<sub>0</sub> persuade such Unions to .submit their returns to the Registrars yearly; and
- (b) if not, what are the reasons for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI SHAH NAWAZ KHAN): (a) and (b) Exact figures of Trade Unions which do not submit annual returns are not readily available but figures available from certain States show that the proportion is much less than half. Steps are taken by the State Government authorities concerned to cancel the registration of those Unions which do not submit the Annual Returns